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- [Deposit Scheme for Retiring Employees of Public Sector Companies, 1991](#)
- [Deposit Scheme for Retiring Government Employees, 1989](#)
- [Growing Income Unit Scheme \(Cumulative and Non-Cumulative\)-II, 1989](#)
- [National Housing Bank \(Voluntary Deposits\) Scheme, 1991](#)
- [Growing Income Unit Scheme \(Cumulative and Non-Cumulative\), 1990](#)
- [India Development Bonds Scheme, 1991](#)
- [Capital Growth Unit Scheme](#)
- [India Development Bonds \(Amendment\) Scheme, 1991](#)
- [Mastershare Plus Unit Scheme, 1991](#)
- [Unit Growth Scheme \(UGS-5000\)](#)
- [Equity Linked Savings Unit Scheme, 1992](#)
- [Master Equity Plan, 1992](#)
- [Growing Corpus Growing Income Scheme, 1994](#)
- [European Economic Community International Institutional Partners Scheme, 1993](#)
- [Primary Equity Fund](#)
- [Rajlakshmi Unit Scheme \(II\)](#)

Gold Bonds Scheme, 1993
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Children's College and Career Fund Unit Plan, 1993
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Issue of Foreign Currency Convertible Bonds and Ordinary Shares (Through Depositary Receipt Mechanism) Scheme, 1993
Recycling of Ships Regulations, 2026
Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2026
Postal Export (Electronic Declaration and Processing) Amendment Regulations, 2026
Securities and Exchange Board of India (Mutual Funds) Regulations, 2026
Reserve Bank of India Scheduled Banks' (Amendment), Regulations 2025
Ministry of Health and Family Welfare, College of Nursing, Lady Hardinge Medical College and Smt Sucheta Kriplani Hospital, New Delhi, Tutor (Group 'A' Post), Recruitment Rules, 2026
Ministry of Health and Family Welfare, Directorate General of Health Services, Central Drugs Standard Control Organisation, Central Drugs Testing Laboratory, Mumbai, Senior Scientific Officer (Group 'A' Post) Recruitment Rules, 2025
Greenhouse Gases Emission Intensity Target (Amendment) Rules, 2025
Coinage (Issue of Commemorative Coin on the occasion of Diamond Jubilee Celebrations (Sixty years) of Chennai Petroleum Corporation Limited) Rules, 2026
Central Silk Board (Amendment) Rules, 2026
National Financial Reporting Authority appointment of Part-time members (Amendment) Rules, 2025
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Environmental (Protection) Fund Rules, 2026
Ministry of Defence, Department of Defence Production, Directorate of Quality Assurance (Naval), Senior Store Superintendent (Group 'B' Post) Recruitment Rules, 2025
Indian Forest Service (Pay) Amendment Rules, 2026

Central Notifications [28]

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Central Board of Direct Taxes [Noti. No. S.O. 261(E)]
Central Board of Direct Taxes [Noti. No. S.O. 262(E)]
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Ministry of Environment and Forests [Constitution of State Level Environment Impact Assessment Authority, Odisha Noti. No. S.O. 5802(E)]

Ministry of Environment and Forests [Noti. No. G.S.R. 25(E)]
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Ministry of Textiles [Noti. No. G.S.R. 36(E)]
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Delhi Occupational Safety, Health and Working Conditions Rules, 2025
Delhi Occupational Safety, Health and Working Conditions Rules, 2025
Gujarat Civil Services Classification and Recruitment (General) Rules, 1967
Punjab Police (Haryana Amendment) Rules, 2025
Punjab Village Common Lands (Regulation) Haryana Amendment Rules, 2025 (1)
Himachal Pradesh Electricity Regulatory Commission (Distribution Performance Standards) Regulations, 2010
Himachal Pradesh Judicial Service (Promotion from amongst the Civil Judges (Sr. Division) to the posts of District/Additional District Judges on basis of Limited Competitive Examination) 6th Amendment Regulations, 2024
Rules of Business of the Government of Himachal Pradesh (18th Amendment) Rules, 2024
High Court of Himachal Pradesh (Supply of Liveries to Court Servants) 13th Amendment Rules, 2024
Himachal Pradesh Minor Minerals (Concession) and Minerals (Prevention of Illegal Mining, Transportation and Storage) Fifth Amendment Rules, 2024
Himachal Pradesh Goods and Services Tax (Amendment) Rules, 2024
Demobilized Armed Forces Personnel (Reservation of Vacancies in the Himachal State Non-Technical Services) Third Amendment Rules, 2024
Himachal Pradesh, Settlement Office, Shimla and Kangra, Revenue Department, Superintendent Grade-1, Group-A, Recruitment and Promotion Rules, 2024

Himachal Pradesh Stamp (Amendment) Rules, 2024
Himachal Pradesh Town and Country Planning (12th Amendment) Rules, 2024
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Karnataka Irrigation (Amendment) Rules, 2025
Maharashtra Electricity Regulatory Commission (Grid Interactive Rooftop Renewable Energy Generating Systems) Regulations, 2019
Maharashtra Unaided Private Professional Educational Institutions (Regulation of Admission to the Full Time Professional Undergraduate Medical and Dental Courses) Rules, 2016
Maharashtra Unaided Private Professional Educational Institutions (Regulation of Admission to the Full Time Professional Undergraduate Ayurved, Unani, Homoeopathy, Physiotherapy, occupational Therapy, Speech Therapy, Prosthetic and Orthotics and BSc. Nursing Courses) Rules, 2016
Maharashtra Unaided Private Professional Educational Institutions (Regulation of Admission to the Full Time Professional Undergraduate Medical and Dental Courses) (Amendment) Rules, 2016
Maharashtra Police Constables (Recruitment) (Amendment) Rules, 2016
Rajasthan Public Service Commission (Gazetted Staff) Service Rules and Regulations, 1991
Rajasthan Police Service Rules, 1954
Rajasthan out of turn appointment to Sports Medal Winners Rules, 2017
Rajasthan Medical Service (Collegiate Branch) Rules, 1962
Rajasthan Judicial Service Rules, 2010 (1)
Rajasthan Petroleum State and Subordinate Service Rules, 2012
Rajasthan Language and Library (State and Subordinate) Service Rules, 2013
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Rajasthan Legal State and Subordinate Service Rules, 1981
Rajasthan Minority Affairs (State and Subordinate) Service Rules, 2017
Rajasthan Oriental Research Institute Service Rules, 1967
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Rajasthan Madarsa Education Assistant Subordinate Service Rules, 2013
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Multilateral treaties [1]

Saarc Regional Convention on Suppression of Terrorism

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